

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.83/ 2017	-	For filing original CA certificate	230/ 232	Mindtree Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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N.K. Dilip
M.G. Nanjappa
B.S. Vivek
Advocates
Tatra Legal

9986683098


Counsel for petitioner is present. Today, she has filed index along with additional compliance affidavit and Auditor's certificate.

List it for orders on 11.12.2017.


MEMBER (T)


MEMBER (J)